

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

M.A 180/111/2019
&
Review Application No. 180/00003/2019 in
Original Application No. 180/00577/2014

Wednesday, this the 13th day of February, 2019

CORAM:

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

C.K.Suresh, Aged 49
T-3, Machine Operator
Fish Processing Division, C.I.F.T
Cochin – 682 029 **Applicant**

(By Advocate : Mr.P.V.Mohan)

V e r s u s

1. Indian Council for Agriculture Research
represented by its Secretary
New Delhi – 110 001
2. The Director
Central Institute of Fisheries Technology
Kochi - 29 ... **Respondents**

(By Advocate : Shri. P.Santhosh Kumar)

This Review Application having been heard on 13.2.2019, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Per : Mr. E.K.Bharat Bhushan, Administrative Member

It is seen that there is a delay of 206 days in filing the Review Application. Under Central Administrative Tribunal (Procedure) Rules, Section 17 (1), no application for review is to be entertained unless it is filed within 30 days from the date of receipt of copy of the order sought to be reviewed. Review Application is rejected as it is hit by limitation. Accordingly MA 180/111/2019 and R.A 180/3/2019 are dismissed.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure RA-1 - True copy of the order in O.A No.180/00577/2014
dated 5.12.2017

Annexure RA-2 - True extract of Group I, II and III of Appendix II
and qualifications set in for Group II and III

Annexure RA-3 - True copy of the order dated 20.8.1996

Annexure RA-4 - True copy of the letter F.No.19(6)/2007-E.IV
dated 19.12.2008

Annexure RA-5 - True copy of the letter F.No.19(6)/2007-E.IV
dated 27.5.2009

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